

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4525
ANSWERED ON:25.04.2005
EXTENSION OF ESI MEDICAL FACILITIES
Subbarayan Shri K.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is any proposal under consideration of the Government to extend the ESI medical facilities to the voluntarily retired employees;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) & (b): No, Sir.

(c): Under the ESI Act, workers in insurable employment are eligible to receive medical benefits alongwith their dependant family members. Further, workers who leave the insurable employment upon attaining the age of superannuation are also eligible to receive medical benefits alongwith their spouses.